

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 85 of 2014 &**  
**IA No. 155 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**G.E.R.C. & Anr. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**

**Ms. Swapna Seshadri**

**Counsel for the Respondent(s)**

**Mr. Amit Kapur**

**Ms. Apoorva Misra**

**Mr. Abhishek Munot**

**Mr. Malcolm Desai for R.2**

**Ms. Suparna Srivastava for R.1**

**ORDER**

Mr. Amit Kapur, the learned counsel having filed the Cross Objections is now making a prayer to convert the Cross Objections into a Regular Appeal. Therefore, he is directed to file an appropriate Application after serving copy on the other side.

Post the matter on **01.09.2014**. In the meantime, pleadings be completed in the main Appeal.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js